

PENDENCY REPORT AS ON 23-11-2021

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	8617
2	ADMLS-Admiralty Suits.	10
3	AHO-Appeal Against High Court Order.	35
4	Application Us 34 of the Act involving International Commercial Arbitration	1
5	ARBA-Appeals under Indian Arbitration Act.	281
6	ARBP-Petitions under Indian Arbitration Act.	103
7	AS-Admiralty Suit.	1
8	BLAPL-Bail Application.	5972
9	CEREF-Reference under Central Excise Act.	20
10	CMAPL-Miscellaneous Applications.	2679
11	CMPAT-Company Act.	84
12	CMP-Civil Miscellaneous Petition	2490
13	COA-Appeals against judgement in Comp.Pet.	17
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in CrI.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	6585
18	Contempt Petition in Berhampur Bench	126
19	Contempt Petition in Bhubaneswar Bench	1556
20	Contempt Petition in Cuttack Bench	926
21	Contempt Petition in Sambalpur Bench	42
22	CONTR-Proceeding relating to Criminal Contempt	104
23	COPET-Orginal Petition (Companies Act.)	129
24	CRA-Criminal Appeals	1025
25	CRLA-Appeal against Judgement/Sentence.	10172
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1424
27	CRLMA-Other Miscellaneous Application.	674
28	CRLMC-Appl.under Sec.482 Cr.P.C.	11463
29	CRLMP-Criminal Miscellaneous Petition	579
30	CRLREV-Criminal Revision.	9204
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	24
33	CRP-Revision Petition.	154
34	CRREV-Criminal Revision	259
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	3
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	38
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	3
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	27
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	22
47	FA-First Appeal	1084
48	FAO-First Appeal from Orders.	3292
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	110
51	GCRLA-Government Appeals	414
52	GUAP-Pet. under Guardianship and Wards Act.	15
53	IP(M)-Main Petition (Insolvency Act.)	1
54	ITA-Appeals Income-tax	410
55	JCRA-Jail Criminal Appeals	15
56	JCRLA-Jail Criminal Appeal	1191
57	JCRLRV-Jail Criminal Revision.	12
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	987

60	LPA-Letters Patent Appeals.	28
61	MACA-Motor Accident Appeals.	6460
62	MAC-Motor Accident Claims.	1
63	MA-Miscellaneous Appeals	100
64	MATA-Matrimonial Cases (Appeals)	953
65	MFA-FA against Spl. Jurisdiction Cases.	10
66	MJC-Misc.Judicial Case.	59
67	MSA-SA from judgements in Misc. Cases.	86
68	OCRMC-Original CrI. Miscellaneous Case	100
69	OJC-Original Jurisdiction case (Writ)	1389
70	OREF-References.	1
71	OS-Original Suit.	1
72	OTAPL-Other Tax Applications.	119
73	OTC-Other Tax Case.	5
74	OVTA-Tax Appeal Under OVAT Act.	1
75	RCFA-First Appeals(Rent Control Matters)	1
76	Review Petition in Berhampur Bench	2
77	Review Petition in Bhubaneswar Bench	107
78	Review Petition in Cuttack Bench	93
79	Review Petition in Sambalpur Bench	3
80	RFA-FA from Judgement and Decree in Suit	2152
81	RPFAM-Revision US 19 of Family Court Act.	1628
82	RSA-Second Appeal from Judgement and Decree.	6797
83	RVWPET-Review Petition.	2068
84	SAO-Second Appeal from Appellate Order.	218
85	SA-Second Appeal	2293
86	SCLP-Pet.for leave to appeal to Supreme Court	1
87	SJC-Special Jurisdiction Case (Tax Matters)	179
88	SM-Suo Motu.	46
89	SPA-Sp.Appeal before DB ...	4
90	STAPL-Appl.for direction to make a reference.	1
91	STREV-Sales Tax Revision.	1535
92	TA-Tax Appeal	12
93	TEST-Testamentary Cases.	1
94	TREV-Tax Revesion	88
95	TRPCRL-Transfer Pet.for transfer a CrI.Proc.	292
96	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	789
97	WA-Appeals before DB against SB Judgement	3947
98	WPC(OAB)-Original Application in Berhampur Bench	107
99	WPC(OAC)-Original Application in Cuttack Bench	8716
100	WPC(OA)-Original Application in Bhubaneswar Bench	4317
101	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	79
102	WPC(OAS)-Original Application in Sambalpur Bench	167
103	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	440
104	WPC(TAC)-Transfer Application in Cuttack Bench	329
105	WPC(TA)-Transfer Application in Bhubaneswar Bench	11
106	WP(C)-Writ Petition under Art.226 and 227.	71522
Grand Total		189701